

Annexure - 4

Name of the corporate debtor: SPICY ENTERTAINMENT AND MEDIA LIMITED; Date of commencement of CIRP: 5th November 2024; List of creditors as on: 27th November, 2024
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				
			Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC
1	Leap Resource Private Limited	U55102WB2000PTC092215FC-1	19-11-2024	3,21,00,000	3,21,00,000	Unsecured	0	No	72.79
2	Marigold Realcon Private Limited	U45202MH2011PTC21361	19-11-2024	20,01,000.00	20,01,000.00	Unsecured	0	No	4.54
3	Quantum Tech Solutions Private Limited	U72200WB2009PTC133463	21-11-2024	75,00,000	75,00,000	Unsecured	0	No	17.01
4	Build con Finance Limited	U65191TN1995PLC031175	19-11-2024	25,00,000	25,00,000	Unsecured	0	No	5.67
Total				4,41,01,000	4,41,01,000				100.00



Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification
0	0	0	0
0	0	0	0
0	0	0	0
0	0	0	0